

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: JAIN GRANITES AND PROJECTS (INDIA) LIMITED Date of Commencement of Liquidation: 01-11-2018; List of Stakeholders as on Date: 15-11-2021; Name of IP: Mr. Madhu Desikan; Last 5 digit of registration number: 11021

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	1	1811407	1	1811407	0	0	0	NA
3	Secured financial creditors	1	361517870	1	361517870	0	0	0	NA
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	32	1525650	32	1525650	0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	3	124096755	3	846166	0		123250589	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	4310793	5	4310793	0	0	0	NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		42	493262475	42	370011886	0	0	123250589	